

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No224

TP 94 of 2016 (CP 34 of 2015)

**Proceedings under Section 397-398 of Co. Act, 1956**

**IN THE MATTER OF:**

Vortex Ice Cream Pvt Ltd & Ors  
V/s  
Vadilal Chemicals Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 13/09/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant	: Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawla, Adv.
For the Respondent	: Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Rohan Lavkumar, Adv. for R-1 Mr. Parth Contractor & Mr. Pranjal Buch, Adv. for R-2 Mr. Pavan Godiawala, Adv. for R-3, 4 & 8

**ORDER**

This matter was briefly taken up for hearing. In view of the order passed in CP 41 of 2017, this matter stands also adjourned on 20.09.2023.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**